

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2276
ANSWERED ON:29.08.2007
IMPLEMENTATION OF PNDDT ACT
Kurup Adv. Suresh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has estimated the cost of implementing the Pre-Natal Diagnostic Techniques Act in the country;
- (b) if so, the details thereof; and
- (c) the budgetary allocation made for the implementation of PNDDT Act during the current financial year?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a)&(b) Implementation of the Pre-conception and Pre-Natal Diagnostic (PC&PNDDT) Act is done by the District Appropriate Authorities. All the Ultrasound Machines are registered under the PC & PNDDT Act by payment of application fees. The corpus of registration fees collected by the District Appropriate Authorities is utilized for the purpose of implementation of the Act at the district level.

(d) During 2007-08, allocation of budget for implementation of the PC&PNDDT Act in the country is Rs.5.00 crores.